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## (2023) 11 TP CK 0007

## **Tripura High Court- Agartala**

Case No: IA No. 1 Of 2023 In Writ Petition (C) No. 1066 Of 2022

State Of Tripura And 7 Ors

**APPELLANT** 

Vs

Ranjit Bhowmik

RESPONDENT

**Date of Decision:** Nov. 17, 2023 **Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

Advocate: Kohinoor N. Bhattacharyya, Raju Datta, B. Majumder, Somik Deb, P. Chakraborty

Final Decision: Disposed Of

## Judgement

## Arindam Lodh, J

This is an application filed by the applicant-respondents to grant leave for filing the additional counter affidavit on behalf of applicant-respondent no.8.

From the registry note dated 08.08.2023 it is revealed that additional counter affidavit has been filed by applicant-respondent no.8 after furnishing copy to the other side.

Accordingly, the instant Interlocutory Application stands disposed.